

and absolutely necessary.

Repeal Coffee Act

5904. SHRI NARSINGRAO SURYAVANSI
SHRI K. MURLEEDHARAN:

Will the Minister of COMMERCE be pleased to state.

(a) whether Coffee growers have demanded the the repeal of Indian Coffee Act of 1942 and introduction of free trade, and

(b) if so, action taken by Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) and (b) The repeal of the Indian Coffee Act has not been demanded as such

However some coffee growers have demanded abolition of the pool marketing system. A few others have demanded grant of internal sale quota, while some have opposed it

Based on the recommendations of the Coffee Board the Government have disallowed internal sale quota for the year 1989-90

Picnic Huts around Delhi

5905 SHRI MANIKRAO HODLYA GAVIT:
SHRI R N RAKESH

Will the Minister of TOURISM be pleased to state

(a) whether Government propose to set up more tourist picnic huts and lakes around Delhi.

(b) if so, the details thereof; and

(c) the estimated amount sanctioned/ granted for maintaining tourists picnic huts during the last three years, year-wise?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). There is no proposal with Ministry of Tourism for setting up picnic huts. The Delhi Administration in collaboration with Delhi Development Authority are considering development of 2 lakes in Delhi.

(c) Does not arise.

[*Translation*]

Assessment of Income of agencies running Lotteries

5906. SHRI GIRDHARI LAL BHARGAVA Will the Minister of FINANCE be pleased to state:

(a) the total number of Government and private lotteries being run in the country;

(b) whether the income of the agencies running private lotteries cannot be assessed accurately due to lack of proper maintenance of their accounts; and

(c) if so, the loss of revenue as tax being incurred by Government as a result thereof and the steps being contemplated by Government to avoid this loss?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Central Government does not collect/compile this information as the State Governments are primarily concerned with the running of Private and Government lotteries

(b) This would depend on the facts and circumstances of each case. No general statement can be made in this regard.